

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated : 12th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Ms. Swagatika Sahoo
Ms. Poorva Saigal

Counsel for the Respondent(s):

ORDER

Admit. Issue notice. Registry is also directed to issue notice.

Dasti service is permitted.

Post the matter on **03.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt